

Central taxes and duties would be about Rs. 3.5 crores less than what the State would have got under the Second Finance Commission's recommendations. But this is expected to be more than made up in future years as a result of the increase in percentage of the States' share of income-tax and considerable increase in the number of shareable excises.

Indian Troops in Congo

2075. Shri Reddiar: Will the Minister of Defence be pleased to state:

(a) the number of division and the equipment sent to Congo from the beginning of U.N. Operations; and

(b) the expenditure incurred thereon?

The Minister of Defence (Shri Krishna Menon): (a) At the request of the United Nations in 1960, administrative units of the Indian Army were despatched to the Congo to provide logistic support to the UN Forces there. These consisted of some personnel for the Headquarters of ONUC, a military hospital, Provost Section, Supply units including Air Despatch Section, Signal Units and the Field Post Office, making a total of 61 officers, 30 JCO's and 637 ORs.

Later on a further request from the U.N. for combat troops, an Independent Indian Brigade Group consisting of 127 officers, 129 JCOs and 4,599 ORs, was despatched to the Congo in March-April 1961.

These units carried their normal complement of equipment and stores with them.

At the request of the United Nations 6 canberras aircraft with necessary personnel and spares, and two Air Control Teams were despatched to the Congo in October 1961.

After the first turnover of the Indian Contingent, Indian Brigade and Air Force personnel, the present total strength of the Indian personnel in the Congo is:—

	OFFICERS	JCOS	ORS
ARMY	191	178	5,177
AIR FORCE	29		93 Airmen

At the request of the United Nations additional ammunition and signal equipment required by them for use of our troops, have also been supplied from time to time.

(b) The expenditure incurred upto the end of March 1962 comes to Rs. 1,83,99,809 out of which all extra and extraordinary expenses are recoverable from the United Nations.

आय-कर कार्यालय, कोटा में प्रतीक्षालय

२०७६. श्री बेरवा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोटा के आय-कर कार्यालय में प्रतीक्षालय की व्यवस्था है ;

(ख) यदि नहीं, तो इसके लिये सरकार कब तक प्रबन्ध कर रही है ; और

(ग) जो लोग आय-कर के काम से वहा जाते हैं उनके ठहरने के लिये अभी क्या व्यवस्था है?

वित्त मंत्री (श्री मोरारजी देसाई) :

(क) जी हां। कोटा के आय-कर कार्यालय (इनकम टैक्स आफिस) की किराये की इमारत में एक प्रतीक्षालय (वैटिंग रूम) है।

(ख) ये सवाल पंदा ही नहीं होते।

Trade in Nicobar Islands

2077. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state:

(a) the outcome of Government's efforts to persuade the State Trading Corporation to take up trade in Nicobar Islands; and

(b) why in the meantime minimum purchase prices, prescribed in Trading Licence issued by the Chief Commissioner of Andaman and Nicobar Islands for Nicobar and Nancowrie Islands respectively, are not suitably